

F. No. J-11016/3/2017-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 1st May, 2017

ORDER

The President is pleased to engage following Advocates as **Group 'A' 'B' 'C'** Panel Counsel for conducting Central Government litigation before Supreme Court of India as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:


SUPREME COURT OF INDIA			
GROUP 'A' PANEL COUNSEL			
Sr. No.	Name	Contact details	Enrollment No.
1.	Ms. SANGEETA JOSHI	Ch. No. 322, MC Sheetal Ward Block, Supreme Court of India, New Delhi-110001. Mob: 8800576424, 9425070545 Email: sangeetajoshisc@gmail.com	MP/3856/1999
2.	OM PRAKASH SHUKLA	105, First Floor, Ansal Bhawan, Opposite British High Commission, 16 K.G. Marg, Connaught Place, New Delhi-110017. Mob: 9377721703, 9377321703 Phone: 011-43760111 Email: reachomonly@gmail.com	D/1911-G/2003
3.	SATISH L. MANESHINDE	110, Sunder Nagar, New Delhi Pin-110003. & 3401, 3 rd Floor, The Imperial, B. B. Nakashe Marg, Tardeo, Mumbai, Pin-400034. Phone: 011-24354477, 43536387 Mob: 9821013157	MAH/1115/1983
4.	PRASHANT KUMAR	D-77, 2 nd Floor, Defence Colony, New Delhi-110024. Mob: 9811147113 Phone: 011-46688710	D/472-B/1989



GROUP 'B' PANEL COUNSEL			
5.	SWARN KUMAR	B-112, Second Floor, Freedom Fighter Colony, Neb Sarai, New Delhi Pin-110068. Mob: 9811219402	D/127/2000
GROUP 'C' PANEL COUNSEL			
6.	HEMENDRA SHARMA	C-801, Ramakrishna Apartment, Plot-12, Sector- 23, Dwarka, New Delhi-110075. Mob: 8447077834, 9958323559 Email: hemendra.sharma5@outlook.com	D/3752/2013
7.	ABHISHEK RAJ	336, Dhaka Extension, New Delhi Pin-110009. Mob: 9968922625, 8505801857 Phone: 011-27616448 Email: abhishek_raj2001@rediffmail.com	D/2312/2009

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. All the panel counsel, as above.
7. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
8. Cash (LA) Section.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
11. Guard File/Judicial Section with 5 spare copies.


Section Officer (Judicial)
Tel. 011-23384945